

2
Central Administrative Tribunal
Principal Bench
11

CP No. 726/2011
OA No.991/2003

New Delhi this the 13th day of January, 2012

Hon'ble Dr. Veena Chhotray, Member (A)
Hon'ble Mr. A.K. Bhardwaj, Member (J)

1. Vijay Kumar, S/o (late) Sh. Chunni Lal,
131/A, Pocket-A, Mayur Vihar,
Phase-II, Delhi
2. Sh. Raj Kumar Gathwal,
S/o Sh. MR Gathwal,
180-Kirbi Place, Sainik Farm,
Delhi Cantt
3. Sh. Narain Dass, S/o Bishan Dass,
48/4, Ashok Nagar, New Delhi-18
4. Sh. AK Singh, S/o late Siya Ram,
6A, Taxsila Apartments,
Abhaykhand-3, Indirapuram,
Ghaziabad

-Applicants

(By Advocate: Shri A.K. Verma)

-V E R S U S-

1. Smt. Alka Sirohi, Secretary,
Ministry of Personnel, PG and Pension,
Department of Personnel & Training,
Government of India, North Block,
New Delhi
2. Ms. Monica Bhatia, Director,
C.S-1, Division,
Department of Personnel & Training,
Lok Nayak Bhawan, New Delhi
3. Ajit Seth, Cabinet Secretary,
Cabinet Secretariat,
Rashtrapati Bhawan,
New Delhi-1

-Respondents

(By Advocate: Shri RN Singh)

O R D E R (Oral)

Dr. Veena Chhotray:

In response to the notice in the Contempt Petition, the respondents have passed an order dated 28.10.2011 purported to be



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in compliance of the directions by the Tribunal in the OA No. 991/2003. The CP is accordingly closed. The applicants would be free to make any representation to the authorities if there is any further grievance.

AB
(A.K. Bhardwaj)
Member (J)

Chhotray
(Dr. Veena Chhotray)
Member (A)

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